

courage investment of Japanese capital in India by securing that the tax benefits available under our tax law are not frustrated by their being mopped up by the Japanese Exchequer.

**Liberalization of Rules for Allotment of Shops in Delhi**

\*1650. SHRI R. BARUA :  
SHRI CHENGALRAYA  
NAIDU :  
SHRI N. R. LASKAR :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that some Members of Parliament have submitted a memorandum to him for liberalization of the rules for allotment of shops in Delhi ;

(b) if so, whether Government have examined the memorandum ;

(c) whether the present rules for allotment of shops work to the detriment of poor and small businessmen who cannot compete in the open market with the rich businessmen ; and

(d) if so, whether Government will consider liberalization of those rules to help the categories mentioned in the memorandum ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes, Sir.

(b) The matter is still under consideration.

(c) The present Rules for the allotment of shops on open tender basis have been framed after due consideration. This is a fair system which gives opportunity to all to compete and bid for the premises they wish to hire. The needs of small businessmen are being catered for through stalls on lower rentals built in various markets.

(d) The Government has recently decided to reserve 1/8th of the vacancies for Scheduled Castes and Tribes in Delhi and allotments in these cases will be made by draw of lots, after inviting applications, on economic rent.

**Import of Non-Ferrous Metals**

9175. SHRI BABURAO PATEL : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the quantity and value of annual imports of non-ferrous metals during the last 3 years ;

(b) the names of places in India where non-ferrous metals can be mined, item-wise ;

(c) the plans made for their development, the period within which the development would be possible and with what results ; and

(d) whether it is a fact that Orissa, Assam and Bihar are very rich in non-ferrous metals and if so, the prospects of immediate mining in these States ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a) to (d). A statement giving the information is laid on the Table of the House. [Placed in Library. See No. LT-1099/69.]

**Central Government Loan Outstanding against Jammu and Kashmir**

9176. SHRI BABURAO PATEL : Will the Minister of FINANCE be pleased to state :

(a) the total amount of Central Government loan outstanding against the Government of Jammu and Kashmir as on 31st March, 1969 ;

(b) the amount of annual interest charged on the same ;

(c) the amount of interest due as on 31st March, 1969 ; and

(d) the chances of recovering the loan and interest and the steps taken by Government to recover both ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Rs. 154 crores approximately.

(b) The current interest due in 1969-70 is Rs. 7.20 crores approximately.

(c) The amount due was Rs. 20.49 crores but at the request of the State

Government its recovery was postponed until the end of 1968-69.

(d) The matter was discussed with the State Government in order to see what measures could be taken to improve the finances of the State. It is observed that the State Budget for the current year includes a provision of Rs. 11.40 crores for repayments and interest payments to the Centre.

### महाराष्ट्र में ग्रामीण आवास योजना\*

9177. श्री देवराव पाटिल : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र के कितने गांवों में ग्रामीण आवास योजनाएँ शुरू की गई हैं ;

(ख) इस सम्बन्ध में अब तक कितनी प्रगति हुई है ; और

(ग) अब तक कितना व्यय किया गया है और गत तीन वर्षों के दौरान इस कार्य के लिए ऋण और अन्य अनुदानों के रूप में केन्द्रीय सरकार द्वारा कितनी राशि दी गई है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मन्त्रालय में राज्य मंत्री (श्री ब० सू० मुति) : (क) महाराष्ट्र सरकार राज्य के 475 गांवों में इस मन्त्रालय की ग्रामीण आवास परियोजना स्कीम का कार्यान्वयन कर रही है ।

(ख) और (ग). प्राप्त प्रगति-प्रतिवेदनों के अनुसार 1958-59 में, राज्य में योजना के प्रारंभ से 10,111 मकान निर्मित किये जा चुके हैं । राज्य सरकार द्वारा सूचित व्यय के आधार पर, उन्होंने मार्च, 1969 तक इस योजना के अर्धीन 250.67 लाख रुपये की केन्द्रीय सहायता ली है । इसमें मार्च, 1969 को समाप्त होने वाले तीन वर्षों में महाराष्ट्र सरकार द्वारा ऋण के रूप में लिए गये 68.10 लाख रुपये तथा अनुदान के रूप 19.45 लाख रुपये शामिल हैं ।

### Rural Electrification in Maharashtra

9178. SHRI DEORAO PATIL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) how many villages have been electrified in Maharashtra so far ; and

(b) the assistance which the Central Government propose to give to Maharashtra by way of loan for developing and expand-

ing rural electrification schemes in that State during 1969-70 ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA-SAD) : (a) By March 1969, 9,800 villages were electrified in Maharashtra State.

(b) The annual plan for 1969-79 is yet to be finalised.

### Progress in Rural Electrification in Maharashtra

9179. SHRI DEORAO PATIL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the progress made in regard to accelerating rural electrification in Maharashtra ; and

(b) the reasons for slow progress of rural electrification in Maharashtra during the last year ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA-SAD) : (a) In Maharashtra, 2,640 places were electrified and 33,500 irrigation pumping sets/tubewells energised during 1968-69 as against only 911 places electrified and 25,419 irrigation pumping sets/subwells energised during 1967-68.

(b) Progress during 1967-68 was slow because of insufficiency of funds.

### Manufacture of Indian Medicines under Crafts Scheme

9180. SHRI K. LAKKAPPA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Dr. Kunwar Baldev Singh of Chuna Mandi, Pahar Ganj, Delhi, submitted a scheme for manufacturing Indian medicines under the Crafts Scheme to the State Bank of India, Parliament Street, New Delhi ;

(b) whether it is also a fact that Government propose to give better status to these medicines ; and

(c) the amount of financial assistance that will be given to Dr. Kunwar Baldev Singh who has about thirty years' experience, technical know-how and integrity in the indigenous system of medicines ?